NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2012 CA No. :

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE PARTIES:

M/s. Sapphire Properties Pvt. Ltd.

V/s.

M/s. Unique Properties Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rohaan Cama	Coursel	471
	ilb Fedural &		11
	Roshailes	*	
		4	W.
27	Sankalp Anon	Mona	
	alm Pinnet the		
	for Lesjonden	2 701.8	
). ·	01 1	
37	Kalesh	Malbotra	24/10/16
			24/10/10
	R	espordant	C. H. Jer Kalesh
			Malhatra
4)	Sula	The Chandle	andout Dingliolto
	0	Poss	and the
	/11	is being tests	(24/10/16
c ?		^	
57	tarost.	Ugas this ween	To Inf 24/10/2016
		VOL - ()	

Order CP No.11 to 14/397-398/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 21.12.2016.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)